में पास हुए एक प्रस्ताव के परिणामस्वरूप एक उपसमिति बनाई गई है । यह उपसमिति प्रमुख तिलहनों के सुधार के लिए एक समन्वित परियोजना तयार करेगी । आशा है कि तीसरी पंचवर्षीय योजना की अवधि में अलग अलग प्रमुख तिलहन फसलों के लिए समन्वित योजनायें शुरू की जायेगी ।]

श्री गिरिराज किशोर कपूर : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि जब यह स्कीम उनके पास आजायेगी तो प्रान्तों को किस आधार पर एड दी जायगी ?

श्री शाहनवाज खां : वह तो जहां जहां पैदावार की संभावना है मुख्तलिफ किस्म की आइल सीड्स को, उसी सूरत से उनको दी जायगी ।

श्री गिरिराज किशोर कपूर : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि देश मे जहां जहां आइल सीड्स की संभावनाएं हों उसका चार्ट तो आपके पास होगा—उस चार्ट को देखते हुए किस किस प्रान्त को किस बेसिस से अनुदान देना निश्चित किया गया है या किया जायेगा ?

श्री शाहनवाज खां : अभी तो कुछ निश्चित नही किया गया है लेकिन एक कमेटी मुकर्रर की गई है जो कि इस सारे मामले की जांच कर रही है और जब उसकी रिपोर्ट आ जायेगी तो उम्मीद की जाती है कि एक प्रोजेक्ट की शक्ल में हर एक मुख्तलिफ किस्म के जो आइल सीड्स हों उनके डेवलपमेंट का काम किया जायेगा ।

SHRI SITARAM JAIPURIA: Sir, some time back production of oilseeds was very high in certain States, especially in U.P., but now this has gone down considerably, with the result that the oil mills which had been established there are not functioning at all or they are functioning to a very limited extent. May I know whether any special impetus or special consideration is going to be shown to such States, particularly for example the State of U.P., so that the oil mills do not remain closed and they start functioning?

SHRI SHAH NAWAZ KHAN: During the last year the production of oilseeds, particularly mustard oil, suffered heavily due to frost. But all these matters are being dealt with by this Committee which has been appointed. That will take appropriate action.

श्री गिरिराज किशोर कपूर : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि इस कमेटी का प्रतिवेदन सरकार को कब तक मिल जायेगा ?

श्री शाहनवाज खां : इस वक्त तो मैं इसकी कोई खास तारीख मुकर्रर नहीं कर सकता । मेरा खयाल है कि चंद महीनों में वह सारी रिपोर्ट आजायेगी ।

MISAPPROPRIATION OF FUNDS IN CENTRAL OILSEEDS COMMITTEE

*469. SHRI DEVI SINGH: Will the Minister of FOOD AND AGRICULTURE be pleased to state whether the enquiry conducted by the Special Police Establishment into the alleged misappropriation of funds in the Central Oilseeds Committee has since been completed and if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI SHAH NAWAZ KHAN): Yes. The Special Police Establishment have reported that two officers of the Committee were involved in the case of alleged misappropriation of funds. On the advice of the Special Police Establishment and in consultation with the Central Vigilance Commission departmental action has been initiated against the officers concerned.

श्री देवी सिंह : क्या माननीय मंत्री जी यह फरमायेंगे कि उनके खिलाफ जो एक्शन तय किया गया है उसके बाद उनको क्या हटा दिया या वे अभी तक अपनी जगह पर मौजूद है ?

श्री शाहनवाज खां : अभी तक उनके ऊपर फाइनल ऐक्शन नहीं लिया गया है। अभी तो उनको केवल चार्जशीट दी गई है और उनसे जवाब तलब किया गया है। उनका जावाब आ गया है और उसके बाद आगे की कार्यवाही की जायेगी। उनके कसूर को मद्देनज़र रख कर जैसा मुनासिब समझा जायेगा वैसी कार्यवाही उनके खिलाफ की जायेगी।

श्री देवी सिंह : क्या माननीय मंत्री जी यह फरमायेंगे कि जब स्पेशल पुलिस को केस दे दिया गया है तो इसका तात्पर्य यह है कि उनके खिलाफ कोई केस बन गया है। तो ऐसी हालत मे उन्हें सस्पैंड क्यों नही किया गया और अभी तक एकाउन्ट्स सेक्शन उनके हाथ में क्यों है ?

श्री शाहनवाज खां : सस्पैंड कर दिया गया है।

SHRI A. D. MANI: Will the hon. Minister give us information on this vital point? What is the total amount of money involved in this misappropriation and also for what period of time was this misappropriation done?

SHRI C. SUBRAMANIAM: This was during 1959—61 and the total amount involved in one item was Rs. 1,370, in another item Rs. 105 and in yet another item Rs. 125.

SHRI AKBAR ALI KHAN: What is the total?

SHRI C. SUBRAMANIAM: The total is Rs. 1.370, plus Rs. 105 plus Rs. 125.

SHRI CHANDRA SHEKHAR: May I know whether there is any proposal under consideration to disband these Commodity Committees under the Food and Agriculture Ministry and, if so, when this scheme is going to be implemented?

SHRI C. SUBRAMANIAM: It has already been decided that, as far as the research items of work are concerned, which were being done by these committees, they will be taken over by the I.C.A.R. and conducted in a co-ordinated scheme. With regard to the developmental and marketing work, the matter is under consideration as how best these committees should be reconstituted in order to undertake this developmental and marketing task.

SHRI DEVI SINGH: Sir, . . .

MR. CHAIRMAN: Next question.

SHRI DEVI SINGH: I have put only two questions, Sir.

MR. CHAIRMAN: It is not a duty to put three questions. Sometimes you can put two and sometimes you can put one.

*470. [*The questioner* (*Shri V. M. Chordia*) *was absent. For answer,* vide *cols.* 3391-3393 infra.]

AIRCRASH NEAR PATHANKOT

*471. SHRI BIREN ROY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) what are the main points highlighted by the one-man court of investigation into the IAC Hiper Dakota crash near Pathankot on June 3, 1963;

(b) whether it is a fact that the retired Chief Justice of the Punjab High Court, Sri G. D. Khosla, who held the enquiry put the blame on the Indian Airlines Corporation and the Director General of Civil Aviation;

(c) if the reply to part (b) above be in the affirmative, what action has been taken by Government to remedy the state of affairs; and

(d) what steps have been taken to compensate the family and/or the dependents of the 29 persons who lost their lives in this air crash?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO): (a) to (d) I lay a statement giving the requisite information on the Table of the Sabha.